

HIGH COURT OF MANIPUR
AT IMPHAL

O R D E R
Imphal, the 6th June, 2026

No. HCMEST-22011/1/2025-ESTT-II/ : In the interest of better administration of District Courts and in view of establishment of the Special Court Manipur for NIA cases at Thoubal vide order No. 4/40/2021-Judl/L/e-file No. Judl-303/7/2022-SEC-LAW-Part(1) dated 3rd December, 2025 issued by the Law & Legislative Affairs Department, Government of Manipur, the High Court of Manipur is pleased to order the transfer, posting and assignment of additional charge in respect of the following Manipur Judicial Service Officers as under:

Sl. No.	Name of the Judicial Officer	Present Posting	New Posting	Additional Charge
(I)	(II)	(III)	(IV)	(V)
1	Smt Ningthoujam Lanleima	District & Sessions Judge, Imphal East	Judge, Special Court Manipur for NIA Cases	-
2	Shri. Yumkham Rother	District & Sessions Judge, Imphal West	-	District & Sessions Judge, Imphal East

The handing and taking over shall proceed as follows:

1. Smt Ningthoujam Lanleima, on being transferred, shall take self-charge of Judge, Special Court Manipur for NIA Cases. She shall hand over the charge of District & Sessions Judge, Imphal East to Shri Yumkham Rother, District & Sessions Judge, Imphal West.
2. Shri Yumkham Rother, District & Sessions Judge, Imphal West shall look after the charge of District & Sessions Judge, Imphal East, as an interim measure, in addition to his normal duties until further order(s).

The handing and taking over of charge(s) shall be completed on or before forenoon of 8th June, 2026.

By Order etc.

Sd/-

(KH. AJIT SINGH)
i/c REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCMEST-22011/1/2025-ESTT-II/ 13622-46 Imphal, the 6th June, 2026

Copy to:

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Director, Manipur Judicial Academy

5. The Advocate General, Manipur.
6. The Chairman, Bar Council of Manipur
7. Deputy Solicitor General of India, High Court of Manipur.
8. The Accountant General (A&E), Manipur, Imphal.
9. The Principal Secretary (Law), Government of Manipur.
10. The Secretary (Judicial), Government of Manipur
11. All the Registrars, High Court of Manipur.
12. All the District & Sessions Judges, Manipur.
13. The Judge, Special Court (ND&PS)/ Family Court, Manipur/ Family Court Imphal East/ Family Court, Bishnupur/ Special Court Manipur for NIA cases/ Spl. Court (ND&PS)(FTC).
14. The Presiding Officer, MACT/Revenue/Co-operative Tribunal, Manipur.
15. All the Addl. District & Sessions Judge/ Addl. Sessions Judge
16. The President, High Court Bar Association, Manipur.
17. The President, All Manipur Bar Association
18. The SP (NIA), Imphal Branch
19. All the Joint Registrar, High Court of Manipur.
20. All the Chief Judicial Magistrate/ Civil Judge Sr. Divn. of Manipur.
21. All the Deputy Registrars/ Court Manager Gr.-IIs, High Court of Manipur.
22. All the Civil Judge Jr. Divn./ JMFCs of Manipur.
23. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.
24. The Superintendent, Establishment – II.
25. The Concerned file/ Notice Board.

Sh. Ajit 06.06.2026

i/c REGISTRAR GENERAL
HIGH COURT OF MANIPUR